



CIRCULAR NO. 88 OF 2020

Ref.: This Office Notification No.SCC/
PublicHolidayList-2020/7988/2019,
dated 16th December, 2019.

All concerned are hereby informed that the ensuing **Christmas Vacation, 2020** shall commence from **Wednesday, the 23rd December, 2020 to Saturday, the 2nd January, 2021** (both days inclusive) without affecting the vacations for the Year, 2021, subject to decision of the Hon'ble High Court in this regard. Accordingly, during the Christmas Vacation-2020 :

1. The Offices of this Court will remain open from 11.00 a.m. to 4.00 p.m., on every day except on Saturdays, Sundays and authorized holidays.
2. The filing of Suits, Appeals and all other proceedings would be allowed as usual.
3. The account of Cash Departments will be kept open on every working days for money to be received from 11.30 a.m. to 2.00 p.m. only. No ledger account payment will be made.
4. The payments in urgent case will be made only on obtaining written orders from the Chief Judge/Additional Chief Judge, In-charge during vacation.
5. No execution proceeding under Order XXI of Code of Civil Procedure, 1908 shall be allowed except under special orders from the Chief Judge/Additional Chief Judge, In charge during Vacation.
6. The Writ of Warrant of Possession, Attachment on Goods (Fifa) and/or Warrant of Arrest shall be permitted to be executed till 11.00 a.m. on Tuesday, the 22nd December, 2020.



-: 2 :-

7. The Writ of Prohibitory orders will be allowed to be served till the Sunset on Tuesday, the 22nd December, 2020.

COURT OF SMALL CAUSES }
} }
} }
MUMBAI : 15TH DECEMBER, 2020 }

(S. C. More)
Chief Judge